

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No, Sir.

(b) Does not arise.

Drug Trafficking by militants

4126. SHRI S. MADHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in Hindu dated 19th November, 1992 relating to drug trafficking by militants; and

(b) if so, what steps are being taken to prevent the drug trafficking by militants?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir. The Government is aware of the news item.

(b) The Government of Tamil Nadu have informed that sustained action is being taken to eradicate militant activities in the State. This includes setting up of check posts and intensification of patrolling on shore and off shore. The Central Government is providing all possible assistance to the State Government in this regard.

Amount spent on Sri Lankan refugees

4127. SHRI S. MADHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total amount spent on Sri Lankan refugees as on 30th September, 1992;

(b) what is the portion out of this amount which has been spent by Government of India; and

(c) in what manner and from which source the balance of the amount is met?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) From July, 1983 to 30th September, 1992, an amount of Rs. 73.12 Crores has been spent on providing relief facilities and accommodation to the Sri Lanka refugees.

(b) and (c) The entire amount has been spent by the Government of India. The State Government are the implementing agencies and the entire expenditure is being borne by the Government of India.

राष्ट्रीय सौहार्द निधि

4128. चौधरी हरमोहन सिंह: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में साम्प्रदायिक दंगों के शिकार परिवारों के बच्चों की सहायता के लिए राष्ट्रीय सौहार्द निधि में अब तक कुल कितनी धनराशि एकत्रित की गयी है; और

(ख) साम्प्रदायिक दंगों से ग्रस्त क्षेत्रों में इस धनराशि में से अब तक कितनी राशि व्यय की गई है?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम. एम. जकब): (क) राष्ट्रीय साम्प्रदायिक सौहार्द फाउन्डेशन ने 7,32,31,631/- ₹० एकत्र किए। राष्ट्रीय एमिटी फंड नामक कोई संगठन नहीं है।

(ख) 1,86,975/- ₹० स्वीकृत किए गए और 62,325/- ₹० वितरित किए गए।